## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 27(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016

NAME OF THE COMPANY: M/s. Mr. Yash Golyam V/s. M/s. Nulon India Pv. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1.	Alun Kathh	elia Sa. Adu-	Kahonderle 5	0
2 -	Samkshalp	11		1
3.	0	Spewar "	5	(w)
4.	Ashay Inw	high knigh.	4	
5.	Kushkon /ai	ma	7	

## ORDER

As the connected matters are being referred to mediation, this case may also be sent alongwith CPs No.88(ND)2016, 89(ND)2016, 90(ND)2016, 102(ND)2016, 103(ND)2016 & 104(ND)2016.

Re-notify for further proceedings on 29.08.2016

(Ina Malhotra) Meniber (Judicial)

Sd1-

Member (Judicial)

SdL